

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No.: 1631 of 2022/RG

Dated: 01.12.2022

The Judicial Officers as per **Annexure-"A"** are hereby nominated to participate in the one day Workshop on the topic '**What are digital fingerprints and how to appreciate its relevance?**' scheduled to be held on 3rd of December, 2022 being organized by J&K Judicial Academy, Jammu.

The officers posted in Jammu Division shall report at J&K Judicial Academy, Janipur, Jammu, at 09:45 AM Sharp and the officers posted in Kashmir Division and UT of Ladakh shall join the said workshop on the scheduled date and time through virtual mode.

By Order

(Sanjeev Gupta)
Registrar General

No. 41757-70/RG/GS

Dated: 01.12.2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. All concerned Principal District and Sessions Judges, UTs of J&K and Ladakh.
6. All the concerned Judicial Officers, UTs of J&K and Ladakh.
.....for information and necessary action.
7. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of High Court of J&K and Ladakh.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order file.

Registrar General

Annexure-"A"

| S. | Name of the Presiding Officers S/Shri/Ms. | Name of the Special Court viz CBI, Anti Corruption and NIA Courts |
|-----------|--|---|
| 1 | R.K. Wattal | Special Judge, Anti-Corruption (CBI Cases) J&K, Jammu. |
| 2 | Tahir Khurshid Raina | Spl. Judge, Anti-Corruption, Jammu. |
| 3 | Jatinder Singh Jamwal | Special Judge, Anti-corruption (CBI Cases), Srinagar. |
| 4 | Chain Lal Bavoria | Spl. Judge, Anti-Corruption, Srinagar. |
| 5 | Mehmood Ahmad Choudhary | Addl. D&SJ, Rajouri. (Anti Corruption Court) |
| 6 | Kamlesh Pandita | Addl. D&SJ, Kathua. (Anti Corruption Court). |
| 7 | Ashwani Kumar Sharma | 3 rd Addl. D&SJ, TADA/POTA, Jammu. (NIA Court) |
| 8 | Javed Alam | Addl. D&SJ, Anantnag. (NIA Court for District Anantnag, Kulgam and Shopian) |
| 9 | Mehraj-ud-Din Sofi | Addl. D&SJ, Pulwama (Anti Corruption Court). |
| 10 | O.P.Bhagat | Addl. Sessions Judge, Anti-Corruption, Jammu. |
| 11 | Manjeet Singh Manhas | Addl. D&SJ, TADA/POTA, Srinagar. (NIA Court for District Srinagar, Budgam, Ganderbal and Pulwama) |
| 12 | Amarjit Singh Langeh | Addl. D&SJ, Doda (Anti Corruption Court). |
| 13 | Sandeep Kour | Addl. Sessions Judge, Anti-Corruption, Srinagar. |
| 14 | Shabir Ahmad Malik | 1 st Addl. D&SJ, Baramulla (Anti Corruption Court). |
| 15 | Yash Pal Sharma | Principal District and Sessions Judge, Leh. (Anti Corruption Court). |
| 16 | Pawan Kumar Sharma | Addl. D&SJ, Baramulla (NIA Court for District Baramulla, Bandipora and Kupwara) |
| 17 | Iqbal Ahmad Masoodi | Principal District and Sessions Judge, Kargil. (Anti Corruption Court) |
| 18 | Dinesh Gupta | Addl. D&SJ, Udhampur (Anti Corruption Court) |

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